

Carpet Technology Mission

2080. SHRI SHAMSHER SINGH MANHAS: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Carpet Technology Mission has been introduced in Kashmir region of Jammu and Kashmir; and

(b) if so, whether Government plans to extend the Mission to Jammu region also?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir. However there is one Mega Cluster of Carpet sanctioned for Srinagar area, with outlay of 81.02 crore, in which Government of India's share is ₹ 65.46 crore.

(b) Does not arise.

The House than adjourned at four minutes past twelve of the clock.

The House reassembled at thirty minutes past two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PRIVATE MEMBERS' BILLS

MR. DEPUTY CHAIRMAN: Now, Private Members' Legislative Business - Bills for introduction. ...*(Interruptions)*...

The Compulsory Health Insurance for Senior Citizens, Mentally Retarded Children and Disabled Persons Bill, 2016; Shri Rajkumar Dhoot, not present. Next two Bills are also of Shri Rajkumar Dhoot. ...*(Interruptions)*... The High Courts (Use of Official Languages) Bill, 2016; Shri Bhupender Yadav; not present. ...*(Interruptions)*...

The Constitution (Amendment) Bill, 2016 (Insertion of new article 21B), Shri K. K. Ragesh.

**The Constitution (Amendment) Bill, 2016
(Insertion of New Article 21B)**

SHRI K. K. RAGESH (Kerala): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI K. K. RAGESH: Sir, I introduce the Bill.